

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NOS. 268, 269, 270, 271, 272, 273 274, 275, 299 & 326 OF 2016

APPEAL NO. 312 OF 2016

APPEAL NO. 298 OF 2016

APPEAL NO. 123 OF 2017

APPEAL NO. 133 OF 2017

APPEAL NO. 134 OF 2017

APPEAL NO. 135 OF 2017

APPEAL NO. 136 OF 2017

APPEAL NO. 145 OF 2017

APPEAL NO. 04 OF 2017

APPEAL NOS. 07, 08, 10, 11, 35 & 324 OF 2017

APPEAL NO. 07 OF 2018

Dated: 4th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**APPEAL NOS. 268, 269, 270, 271, 272, 273 274, 275, 299,
& 326 OF 2016**

Damodar Valley Corporation Appellant(s)

Vs.

**West Bengal State Electricity Distribution Co. Ltd. Respondent(s)
& Ors.**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
Ms. Anushreee Bardhan

Counsel for the Respondent(s) : Mr. Aabhas Parimal
Mr. Jamnesh Kumar for R-2
Mr. Sethuramalingam for R-3
Mr. Rajiv Yadav for R-4

**APPEAL NOS. 312 OF 2016
APPEAL NO. 298 OF 2016**

Damodar Valley Corporation Appellant(s)

Vs.
Delhi Transco Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
 Ms. Anushreee Bardhan

Counsel for the Respondent(s) : Ms. Shakti Verma
 Mr. Sushil Singh R-1
 Mr. Sethu Ramalingam
 Mr. Rajiv Yadav for R-4

APPEAL NO. 123 OF 2017

Damodar Valley Power Consumers' Asson. **Appellant(s)**
Vs.
CERC & Ors **Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
 Ms. Anushreee Bardhan

Counsel for the Respondent(s) : Mr. Aabhas Parimal
 Mr. Himanshu Shekhar for R-2
 Mr. Rajiv Yadav for R-4

APPEAL NO. 133 OF 2017

Damodar Valley Corporation **Appellant(s)**
Vs.
West Bengal State Electricity Distribution **Respondent(s)**
Corporation Ltd. & Ors.

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
 Ms. Anushreee Bardhan

Counsel for the Respondent(s) : Mr. Ravin Dubey for R-3
 Mr. Rajiv Yadav for R-4

APPEAL NOS. 134 OF 2017
APPEAL NO. 135 OF 2017
APPEAL NO. 136 OF 2017

APPEAL NO. 145 OF 2017

Damodar Valley Corporation **Appellant(s)**
Vs.
Delhi Transco Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
 Ms. Anushreee Bardhan

Counsel for the Respondent(s) : Ms. Shakti Verma
 Mr. Sushil Kr.Singh for R-1

Mr. R.B. Sharma
 Mr. Mohit Mudgal for R-2 & 3

Mr. Ravin Dubey for R-5

Mr. Rajiv Yadav for R-4

APPEAL NO. 04 OF 2017

Damodar Valley Corporation **Appellant(s)**
Vs.
Delhi Transco Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
 Ms. Anushreee Bardhan

Counsel for the Respondent(s) : Ms. Shakti Verma
 Mr. Sushil Singh for R-1

Mr. Sethu Ramalingam for R-13

Mr. Rajiv Yadav for R-4

APPEAL NOS. 07, 08, 10, 11, 35 & 324 OF 2017

Damodar Valley Corporation **Appellant(s)**
Vs.
West Bengal State Electricity Distribution **Respondent(s)**
Corporation Ltd. & Ors.

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
 Ms. Anushreee Bardhan

Counsel for the Respondent(s) : Ms. Shakti Verma
 Mr. Sushil Singh for R-1
 Mr. Sethu Ramalingam for R-13
 Mr. Rajiv Yadav for R-4

APPEAL NO. 07 OF 2018

Damodar Valley Corporation **Appellant(s)**
Vs.
Haryana Power Purchase Centre & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
 Ms. Anushreee Bardhan

Counsel for the Respondent(s) : Mr. Mukund P. Unney
 Mr. P.V. Dinesh for KSEB
 Mr. Anand K. Ganesan
 Mr. Amal Nair for R-2
 Mr. Sethu Ramalingam for R-4
 Mr. Rajiv Yadav for R-4

ORDER

List these matters for hearing on **26.09.2019.**

(Ravindra Kumar Verma)
Technical Member

mk/kt

(Justice Manjula Chellur)
Chairperson